

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH,**  
**COURT-IV**

122.C.P. (IB)/1381(MB)2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.11.2021**

NAME OF THE PARTIES: Sahyadri Starch And Industries Private  
Limited

Vs.

Shri Tradco India Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**The Court is convened through Video Conference.**

Due to technical glitch the matter could not be taken up  
therefore the matter is adjourned to 10.01.2022.

**Sd/-**  
**RAJESH SHARMA**  
**Member (Technical)**  
/NP/

**Sd/-**  
**SUCHITRA KANUPARTHI**  
**Member (Judicial)**